

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.5875
ANSWERED ON 10.04.2017**

GUIDELINES FOR ACCOMMODATION AGGREGATORS

5875. SHRI BHEEMRAO B. PATIL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has plans to impose guidelines on accommodation aggregators to help ensure safety, security and service standards that home stay owners and hotels registered with them offer;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) to (c): At present the Ministry of Tourism has no guidelines for accommodation aggregators and online travel agencies.

However, the work related to the guidelines for accommodation aggregators is at an initial stage.

Further, the Ministry of Tourism has well defined guidelines for approval and classification of home stays and hotels under its voluntary scheme to ensure safety, security and services standards.
